

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	2P 30/14
PETITION NUMBER	:	TP 61/16
NAME OF THE PETITIONER (S)	:	D. S. KUMAR (ALIAS) SREYAM KUMAR
NAME OF THE RESPONDENT (S)	:	JAIN PROJECTS & REALTY DEVELOPERS PVT. LTD. & OTHERS
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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ABHIRAM KUMAR
9538026607

For
Respondent



Raghuram Cadambi
9900039859

for petitioner



ORDER

Counsel for Petitioner is present. He has filed Vakalat for Petitioner. Counsel for Respondents also present. Counsel for petitioner stated that pleadings are complete in this case.

For filing two sets of copies by both sides time granted till 24-03-2017.


3/2
Member (J)


3/2
Member (T)